

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J) No.71 of 2020**

Yuvraj Kumar **Appellant**

Versus

1. The State of Jharkhand
2. Rashmi Kumari Munda **Respondents**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Appellant : Mr. Nilesh Kumar, Advocate
For the State : Mr. Ashok Kumar, A.P.P
For the Resp. No.02 : Mr. Mitul Kumar, Advocate

05/Dated: 29th June, 2020

1. Learned counsel for the appellant, learned A.P.P and learned counsel for respondent No.02, are present.
2. Learned counsel for the appellant prays for time to file the appropriate application for amendment.
3. On prayer of the learned counsel for the appellant, office to list this case on **16.07.2020**.

(AMITAV K. GUPTA, J.)

Chandan-Rohit/-